utilisation of capacity which will increase efficiency and reduce costs, it is not likely to stifle competition.

Monies held by Shri Mundhra in Foreign Banks

4733. SHRI GEORGE FERNANDES: Will the Minister of FINANCE be pleased to state:

- (a) the total monies held in foreign banks by Shri Haridas Mundhra as per the records of the Reserve Bank of India;
- (b) whether Government have received any information regarding certain transactions in foreign exchange by Shri Haridas Mundhra and his firms in the United Kingdom; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Shri Haridas D. Mundhra has not declared any foreign currency account to the Reserve Bank of India.

(b) and (c). Some information about foreign exchange transactions has been received. Enquiries in this regard are being made by the Enforcement Directorate.

Indian Films in South Africa

4734. SHRI YAJNA DATT SHARMA: SHRI JAI SINGH: SHRI HARDAYAL DEVGUN: SHRI HEM BARUA: SHRI HIMATSINGKA;

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that India has no trade relations with South Africa;
- (b) whether Government's attention has been drawn to the fact that some Indian Films have sneaked into South Africa if so, the foreign exchange lost by Government due to smuggling;

- (c) whether any investigation in the matter, as to how the films have been smuggled there and whether the earnings of the film people have been shown in their accounts, has been made; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (d). No case of direct export of Indian films from India to South Africa has been detected. Information has been received that some Indian films exported to third countries are diverted to South Africa, but action in such cases can be taken only if it can be proved that the Indian exporter was concerned in such diversion. No case of diversion has yet been proved.

Foreign Volunteers in Delhi

4735. SHRI K. LAKKAPPA: SHRI A. SREEDHARAN: SHRI SURENDRANATH DWIVEDY:

Will the Minister of FINANCE be pleased to state:

- (a) the names and the number of volunteers from the foreign countries working in Delhi with the permission of Delhi Administration and/or the Central Government;
- (b) the names of those volunteers working without the knowledge and permission of Government; and
- (c) the details of the funds utilised by them through the banks and the amount involved during the period 1968-1969 (April-March)?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Ten. Their names and the country of origin are given in the attached statement.

(b) None.